

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 56
CP 2539/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **18.01.2023**

NAME OF THE PARTIES: **EEPOS GMBH & Another V/s EEPOS Fine Rail
Systems India Pvt Ltd & Others**

Appearance (via video-conference):

For the Applicant : None Present

For the Respondent : Adv. Prachi Wazalwar

Section 271-272

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on **20.03.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Akash

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)